(श्री न,यू राम बहिरवार)

कांटेक्ट समाप्त हो जाता है झौर उनकी झामदनी खत्म हो जाती है। इसी तरह से फैंबिली प्लानिंग में उनको पैसा कमाने के लिथे नहीं मिलता है। मैं समझता हूं कि डाक्टरों को हर दो तीन साल में बदलते रहना चोहिये।

भव मैं यहां दिल्ली के विलिगडन प्रस्पताल के बारे में भी कुछ कहना चाहता हं। जो मरीज यहां भरती होते हैं----उनको कमीशन पर प्राइवेट नर्सेंच दी जाती हैं, उसके लिये उनको डेली पैसा देना पडता है। वहां पर जो नर्सिंग का स्टाफ है, वह इतना कम है कि वे मरीजों की ठीक सेवा नही कर पाती हैं। उनको तनख्वाह भी बहत कम मिलली है. इसलिये वे यहां की नौकरी छोड़ कर जहां मच्छो तनख्वाह मलती है, वहां चली जाती हैं। मैं कहता हं--- जब लोग पैसा देते हैं मौर कमीशन पर नर्स रखते है ती भाप उनकी तनटबाह क्यों नही बढा देते तथा ज्यादा स्टाफ़ क्यो नहीं रखने, ताकि वे स्याई रूप से काम करे झोर मरीजो की सवा हो सनेः । वहां पर एक डाक्टर 30-40 बैड्स को देखता है-उन को ग्राप यहां पर मकान भी नहीं देने जो कि आपको देना चाहिए, ताकि वे मरीजो की ग्रच्छी तरह देखभाल कर सके । इन शब्दो के माथ मैं इन मांगो का समर्थन करता ह ।

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): Mr. Chairman, Sir, it is a matter of very great satisfaction to me personally that the Ministry of Health and Family Planning has evoked the interest and participation of such a large number of Members.

सभापति महोदय : ग्राप ग्रपना भाषण कल जारी रखेंगे । मन साथ घंटे की चर्चा प्रारम्भ होती है। मी भोगेन्द्र झा ।

CIA Links (HAH)

18.05 hrs.

HALF-AN-HOUR DISCUSSION

CIA LINKS OF VARIOUS ORGANIZATIONS AND FUNDS RECEIVED BY A CHARITABLE SOCIETY FROM ABROAD

SHRI BHOGENDRA JHA (Jainagar): Mr. Chairman, Sir, this Half-An-Hour Discussion arises out of the two Starred Questions asked earlier and incomplete and unsatisfactory answers given thereto in regard to the foreign finances, particularly, used by the CIA in many developing countries and our own country.

I would like to draw the attention of the House to the report submitted by the Senate select committee on intelligence activities headed by Senator Frank Church which has come out in our papers today. Among the committee's findings are—I quote:

"The CIA's 900 major covert actions from 1961 to 1975 were marginally controlled and their value was open to question.

The CIA conducted business ventures intended to cover its operations. These included an arline charter concern, a security agency and an insurance company that invested in American securities and returned a \$500,000 profit.

The agency maintained ties with the academic community and now has covert ties with hundreds of scholars, dozens of them unaware that they are working for the CIA.

The CIA was involved in several efforts to assassinate foreign leaders."

Then, the committee said: "There were 14 coverl arrangements involving the 'use' of 21

375

American missionaries and clergymen.

The CIA had a network of 'several hundred' foreign persons in the world news media to provide intelligence or to put out propaganda. Of these, some 50 were individual American journalists or employees of US media organisations.

It was learned from authoritative sources that the expense of the U.S. intelligence effort now stands at 54.7 billion a year."

Apart from this, with regard to the devastating nature of this organisation with which we should be concerned, this is what it further says:

"The CIA continued to fund the following: A publications and Press institute that maintained a worldwide network of stringers and correspondents; several international trade union organisations; a foreign based news service and a foreign based research and publishing institute

Of the recent cases, the report says, the CIA used "the pastor of a church in a third world country (name not disclosed) as a principal agent to carry out covert action projects, and as a spotter, assessor and recruiter. This man collected political information and passed CIA propaganda to the local Press, was paid by the CIA for more than 10 years At the end, he was getting \$11,414 a year from the CIA."

That is why Senator Frank Church, Chairman of the Intelligence Committee, himself has called it as "rogue ekaphant run rampant".

I would like to say that the hon. Minister in his replies to our Questions, evaded the main issue. One was in regard to the AVARD, the organisation with which we have been concerned in Bibar mostly and which, according to our impression, has been mainly responsible for creating lawlessness, arson, loot and all the trouble in Bihar, for the demand of the dissolution of the Assembly, for the demand of the dissolution of the Lok Sabha and the forcible resignations of the Members of the Legislative Assembly for which the Constitution had to be amended to the effect that the Member must present himself before the Speaker in order to get his resignation accepted.

The reply given on the first occasion was that Rs. 68 lakhs' account was kept at Jmui, a small sub-divisional town of Bihar. That was in the trouble-spot of Bihar—where all the troubles erupted at that time. Apart from this, money was received from USA and West Germany....

सनापति महोबय : झा जी, एक सेकेन्ड इस में चार माननीय सदस्य और पूछने ब ले है आप 10 मिनट बोलेंगे । पाच मिनट वोल चूके है, पांच मिनट झोर बोलेंगे । उसके बाद बाकी चार मेग्बर सवाल करेगे । उसके बाद में मंत्री जी को बुलाअगा । 6.35 पर मैं इम बन्द कर दंगा ।

SHRI BHOGENDRA JHA: These are the two countries which, after the declaration of Emergency, day in and day out have been attacking our country, our damocracy, our Prime Minister and our sovereignty also, and from these countries, money is coming. The trouble is that, up till now, the Home Ministry seems to have done nothing It was the Finance Ministry, the Income-tax Department, which went into the matter because this agency had been exempt from paying income-tax. As Mr. Brahmananda Reddy admitted the other day, this Agency has not been spending the amount for the purpose for which it was meant. In that context, the situation has arisen with regard to the organizations which we have referred to.

[Shri Bhogendra Jha]

One is with regard to the Indian Assembly of Youth. At one timeyou were also here, Mr. Chairman, in this House-Shri Morarji Desai happened to be the Chairman and he, in this House, said that he did not know that it was being financed by the CIA and that, after having come to know of it, he had resigned. That is what he said on the floor of this House.

Shri Jayaprakash Narayan had been an office-bearer of Congress for Cultural Freedom, another organization which had been receiving CIA money. Shri Jayaprakash Narayan was elected Chairman of AVARD in 1973, and in 1973 itself the trouble began in Gujarat. In 1974 we had the trouble in Bihar. The US Senate Committee report says that, upto 1975, action had been going on On some issues, even in violation of the orders of the then President, Mr. Johnson, was because of that, the need for this Minister's reply on that day was:

"I may add for your information that, so far as contributing money from the Government's sources to AVARD is concerned, it had been kept in abeyance."

Not even stopped He was very generous; he said that Government was also financing these criminal activities and that it had been kept in abeyance now. No action has been taken. The Minister has admitted that the money was spent for other purposes and not for the purpose for which it was meant. But not a single person has been arrested. This was the reply that we had received and it was because of that, the need for this discussion arose

In this situation, I would like to know what the Home Ministry particularly, which is in charge of the internal security of this country, is doing in this regard, whether the Home Ministry has taken steps on its own through the CBI and other agencies to take into account the fact that almost all the person involved in it are out now and to find out what functions they have performed and so on. We, in Bihar, know that up to the Block level, almost in every Block, there have been persons who have been paid Rs. 200 per month for being a full-time worker and they had been creating trouble with regard to the total revolution, etc. Our Defence Minister is present now; he must be very much worried when the Home Minister refuses to act on such vital issues.

My question on the last occasion was:

"whether scrutiny of the seized documents and account books and investigations into the specific sources, nature of receipt and application of funds have since been completed"

The reply given by the Minister was:

"The scrutiny is still in progress." This was scrutiny by the Finance Ministry With regard to Home Ministry, up till now no reply has come to us to say that anything has been done.

The organisations that were named in my question No. 434 were: World University Service, Indian Assembly of Youth, Moral Rearmament Association and Praipita Ishwari Brahma Kumari Mahavidyala of Mount Abu. We also know with regard to Ealyogeshwar, who has been claiming for the last so many years that he is a child. Fortunately, the people of Bihar chased him away from Patna. He was caught while smuggling something to India.

We are aware of the activities of the CI.A. Some leaders have been killed; we have seen what happened in Bangladesh and Chile and several other countries. Our Prime Minister herself has been warning day in and a day out the country to be vigilant. She has been saying that those who

had been demanding the evidence of such activities now after Bangladesh need not ask for any other evidence. In these circumstances, this lethargic behaviour and this complacent approach of the Home Ministry to this issue is very serious. Particularly. serious is that they are neither taking any action nor they are forewarning the country, as if it is only the Prime Minister's job and not the job of the Home Ministry, which is the guardian of the internal security of the country. In such a situation, I would like to know, what specific steps the Home Ministry is taking with regard to the organizations that have been named; whether the office bearers have been or are going to be arrested, whether any action or prosecution against those who have been receiving the funds is going to be launched; whether the agencies which have been sending the money have got other contacts with the Indian firms also. The premises of some firms and business houses have been We would like to raided. know. whether these business firms and those agencies have got any direct or indirect relations with their foreign donors in other respects also. We would also like to know, whether those foreign donors for example the Protestants' organization of West Germany and USAID and others have got any contacts with the mass media in USA and West Germany which day in and day out are propagating slanderous lies against our country against our democracy and particularly against our Prime Minister. I would like the House to be told by the Minister particularly with regard to the action that he proposes to take.

SHRI C. K CHANDRAPPAN (Tellicherry): Mr. Chairman, Sır, while initiating the discussion, Shri Bhogendra Jha has told us, how the CIA is using academicians, religious heads, writers, artists, journalists and many other people of the coun-499 LS-11

try for carrying on their activities of espionage. In this connection, I would like to draw the attention of the hon. Minister to some specific matters. One is about a seminer which was held by USIS; it was entirely financed by the USIS and was held in Clark hotel, Jaipur. It was attended by fifty eminent educationists including Vice-Chancellors of most of the Indian Universities. While answering a question in the Rajasthan Assembly, the Education Minister said that the USIS neither cared to take permission from the State Government, nor from the Rajasthan University or the UGC, but still they could hold such a meeting in which eminent educationists participated.

MR. CHAIRMAN: When was it held?

SHRI C. K. CHANDRAPPAN: It was held on 5th and 6th December, 1975.

Strangely, Sir, one of the Joint Secretaries of the Ministry of Education and Social Welfare, Shastri Bhavan, Shri P. K. Umashankar was present in that seminar. And another gentleman is Mr. Binay Vyas, IAS, Secretary to the Governor, Raj Bhavan Jaipur. Such people from very high positions in the Government were also present in this Seminar. This was held in a five-star hotel---this Amar Hotel is a five-star hotel-and all the participants were provided with air fare to and fro and lavishly entertained. This has all been admitted in the Rajasthan Assembly.

I would like to draw the attention of the Minister that while we were discussing the Foreign Contributions Regulation Bill you supplied to the members information—it is not a confidential document, it is placed also in the Lok Sabha library as an information document—and there the Rajasthan Chief Minister, I mean, the former Chief Minister said..... MR. CHAIRMAN: Please put questiens. You should not make statements.

SHRI C. K. CHANDRAPPAN: The Chief Minister said that that organization is becoming a den of CIA activity. He apprehended that.

Another gentleman called, Prof. Rudolf and his wife are also in Rajasthan and are involving in such activities where they are meeting often ex-Military officials—the Defence Minister is here—in Jaipur and other Rajasthan cities. Mr. Rudolf and his wife are throwing lavish parties to ex-Military officials—not ordinary ex-Servicemen, but top officials. I would like to know whether the Government is taking any note of it.

The second point is about the Vishwa Yuvak Kendra about which a reference is made. I need not explain what it is. It seems that when they translated their name—it was formerly the World Assembly of Youth . . .

MR. CHAIRMAN: I have to again tell the hon. Member that he should put questions and not make statements.

SHRI C. K. CHANDRAPPAN: The Vishwa Yuvak Kendra has a big office which has been rented out by a public sector organization, the Tourism Development Corporation. I would like the Government to explain why a CIA outfit should be selected for tourism promotion.

Thirdly and lastly, if these are all serious matters, what are the steps the Government is taking, apart from saying to this House that there is a Foreign Contributions Regulation Act and are the Government also aware of the fact that there are so many diplomats who have diplomatic immunity working in the US Embassy who are alleged to be CIA agents? In that case, what steps have the Government taken? These are the few questions to which I would like to have the snswer.

CIA Links (HAH)

SHRI B. V. NAIK (Kanara): As far as this question of the CIA, this international espionage agency. the striking arm of the United States foreign policy is concerned, we seem to learn more and more from the definitely free press of the United States and thanks to journalists like Jack Anderson and the latest publicity which is given. I think, to the Senate committee headed by Senator Frank Church who has been conducting senatorial investigations and making absolutely fantastic dis coveries that right under our nose ...

MR. CHAIRMAN: May I draw your attention? I may inform your that you get the latest information about CIA from a latest book called 'CIA'-400 pages. written by two American authors, one who has served for 13 years in the State Department and another for 6 years in CIA.

SHRI B. V. NAIK: It is said about the third world Press which has been virtually not a sort of infiltrated but virtually which has been bought. Now we can understand on the basis of our experience as to how certain news used to get such a rampant publicity which Mr. Mohsin, coming from Karnataka is aware of. He also knows which is that local linguistic press which has been bought and which has changed hands. Mr. Mohsin has been kind enough to admit it. (Interruptions)

These are the two sources-the United States Free Press and their Senate. And secondly, I think, our source of information is our CPI in India including Mr. Banerjee and friends who seem to know more about it than we the poor congresssum on this side. I do not know their source of information incidentally.

I think, it is the responsibility, if not the bounden duty or something in that category, of the Home Ministry to tell us something more than to give us these platitudes-Foreign Contributions Regulation Bill. If you have to have teeth in the Foreign Contributions Regulation Bill you should have made it effective retrospectively. How many were the politicians in the pay-roll? How many were the journalists whom you defined as key personnel? That amendment I had to withdraw. You know, why? This Report in reply to our friend Shri Priya Ranjan Das Munsi and Shri Bhogendra Jha is dated about one month ago. One month is quite a long time whether it was in respect of your AVARD or M.R.A. and Praja-pati or things like that. Let him come out-if it is half a million rupees or something as a contribution, we are not interested in the monetary value,-but in half a month or 11 months could he put his finger at least on one specific case? A man may embazzle about Rs. 1 lakh but if he is caught at Rs. 500 he is finished it is a cognizable offence under the law of the land to work for foreign powers which amounts to a very very serious cause of espionage, not only violation of Foreign Contributions Regulations Bill In another country it is extremely punishable---it is high treason with capipunishment. Let him tell us tal whether he has or he has not with all the expertise and knowledge been able to pinpoint one single culpable act or cognizable offence by the offenders.

बी रावावसार झारती (पटना) : सी॰ झाई॰ ए॰ के काले कारनामों की वर्षा हम झपने देश में बर्षों से खुनते झा रहे हैं। उसने हमारे देश में क्या क्या किया झीर इसरे देशों में क्या क्या कर रहे हैं, इसकी चर्चा होती रहती है। धर्मा इतकी चर्चा अमरीकी सिनेट कमेटी की रिपोर्ट मे की मई है। यह रिपोर्ट 65 पेज की है मौर यह 70 महीनों मे तैयार हुई ची यानी एक पेज को तैयार करने मे एक माह से मचिक बस्त लगा। एक पैरा उसने से जो धाज के हिन्दुस्तान टाइम्ज मे छपा है, से भापको पढ कर सुनान. चाहता हं:

"The Committee said, the agency used academic institutions, journalists and religious organisations in the USA and abroad as part of its far flung espionage work."

इस बात को ध्यान में रखते हुए मैं यह जानना चाहता ह कि यहां भारत में जो धामिक भोगा पहन कर कुछ सस्थायें काम कर रही हैं, जैसे झानन्दमागी हैं, झावार्य रजनीय के पीछे चलने वाले लोग हैं. बाल योगेंश्वर की चर्चा हो चुकी है, सन्तोची माता के नाम पर कुछ कारवाइय । हमारे देश में चल रही हैं, राजनीतिक झावरच पहन कर के कुछ सस्थायें काम कर रही हैं जैसे झार एस एस है, जमाते इस्लामी हे झौर मार एस एस का छात्र विंग है, विद्यार्थी परिषद, वह झब पटना से खुल कर काम कर रहा है मौर उसने विरोधी झडा लेकर मभी हाल में पटना यानवसिटी में मीटिंग की भीर पटना विश्वविद्यालय के शिक्षक संच के म्राध्यक्ष ने उसकी मध्यक्षता की, ये जो सब इस तरह के काम चल रहे हैं, क्या उसकी तरफ मापका ध्यान गया है भौर सिनेट की कमेटी ने जो बताया है कि धार्मिक संबठन राजनीतिक सगठन, जनरलिस्ट्स बगैरह जो हैं उन सब की इम नुक्ते से धापने यहां किसी प्रकार की जाब करवाई है झौर खास कर जिनके नाम मैंने लिये हैं उनकी कार्रवाई है भीर कार्रवाई है तो भाप किस नतीचे पर पहुंचे हैं ?

यह इतना महत्वपूत्र मसला है कि भव हम सब नहीं कर सकते हैं। सी॰वाई॰ए॰ [थी रामावतार शास्त्री]

के सोग कुछ भी कर सकते हैं, हमारे जनतंत्र को तहस-नहस कर सकते हैं, आजादी की बर्बाद कर सकते हैं और लगता है कि सरकार कछ्ए की भास से चल रही है।

इसलिए मैं जानना चाहता हं कि झबर भाप भव तक कुछ नहीं कर सके हैं तो क्या बह समय नहीं था गया है जब कि इस सदन के संसद-सदस्यों की कोई कमेटी बनाये जो इस बात की गम्भीरता को देखते हुए जांच करे बौर उस जांच की रिपोर्ट को देश के सामने प्रस्तुत करे झौर सरकार से झन्रोध करे कि फलां-फलां कार्यवाही करनी चाहिये ? में जानना चाहता हं कि क्या सरकार इस तरह की कोई बात सोच रही है ?

SHRI S. M. BANERJEE (Kanpur): I will put only questions. From the attendance in the House it is quite clear that we are very much con cerned about the CIA. My question is this. I want to know whether hon. Minister's attention has been drawn to a news report in 'Clarity', the Newsmen's News Weekly, dated the 3rd April 1976. The banner headline therein is: "Sanjay Gandhi's crusade against CIA's Cover Centres." It is stated there:

"Мг. Sanjay Gandhi Youth Congress Leader has taken the initiative to expose the anti-national activities of C.I.A.-sponsored organisations in India.

Mr. Shashi Bhushan, M.P., who has unearthed several CIA rackets in the past, told 'Clarity' that it was at the initiative of Mr. Sanjay Gandhi, that the CBI and allied agoncies launched action against CIA cover organisations like Asso. ciation of Volumary Agencies for Development (AVARD), Rural International Youth Hostel and 328

CIA Links (HAH)

How far this is true, Sir? This is my first question.

My second question is this: I want to know whether the Secretary of the Amnesty International is the Secretary of AVARD, namely, Dr. A. C. Sen. We were told that eminent leaders had millions behind them. We were told that JP had millions behind him. Ultimately we have come to know what these millions behind him were. It has appeared in the same weekly:

"It appears that the CBI officials have raided the residential and office premises of prominant leaders of some of the Right wing parties, including Congress (O) and Jana Sangh.

Some revealing disclosures are expected to be made in this connection by the Union Home Ministry."

I want to know when those 'revealing disclosures' will be made either by Mr. Monsin or by Mr. Brahmananda Reddy when he comes back These are my questions.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Mr. Chairman, Sir, I am thankful to the Hon. Members, especially to Shri Bhogendra Jha, for having focussed the attention of the House to this important topic.

I do not deny the scope of CIA or any other foreign organisation for intruding upon the political life of a country like ours or any other country. As a matter of fact, the information which we have, reveals that CIA had been responsible for the overthrow of some of the Govern-

327

ments elsewhere. I do not minimise that aspect as pointed out by Shri Bhogendra Jhs and other hoa. Members.

But the matter which has now been brought before the House is regarding some particular organisations.

There is one organisation which is called, World University Service. According to our information, this World University Service, is a successor to the International Students' Service, which came into being after first world war in 1920. It is operating in more than 60 countries all over the world.

The Indian National Committee of this World University Service was established in 1950 with headquarters at Delhi. It is a voluntary organisation of university teachers, students and administrators. It receives cooperation from a number of international bodges including the FAO, WHO. ILO, UNESCO, etc.

From 1970, the Indian National Committee of World University Service concentrated its activities on the promotion of community development and social programmes through the involvement of university community and took up projects like the health centres etc.

But, anyway, Sir, I might point out that it has not come into adverse notice for any specific anti-national or any subversive activities. We have also no reports to indicate that this organisation has actually received any financial aid from the C.I.A. itself except of course that it appeared in the Press-in the New York Times in February 1967 H appeared. Apart from that, we do not have information about the actual receipt as such. It has been divulged in 1967 that so many organisations. especially, the students' organisation. Youth Organisation, Trade Unions organisation and universities were receiving funds from the C.I.A. This was also mentioned in the U.S. Press. (Interruptions).

SHRI BHOGENDRA JHA: That was the recipient of the C.LA. fund. Here is an organisation which received funds from the World University Service. It is not directly receiving money from CIA.

SHRI F. H. MOHSIN: Except that it appeared in the U.S. Press, we do not have any information. We cannot act solely upon what appeared in the Press. We must also have some candid information. (Interruptions). Any way we are keeping these organisations under watch. We have no information regarding the linking of these organisations with CIA activities.

As regards the second organisation which he mentioned, the Indian Assembly of Youth, of course, the Indian Assembly of Youth is the name of the Indian National Committee of the World Assembly of Youth which was formed at the instance of one Mr. George Garter, Secretary of W.A.Y. for Asia who visited India m 1954 and encouraged Shri Ramakrishna Bajaj to form the Indian National Committee of the World Assembly of Youth. It was later formed in April 1955. It was then called 'WAY (India)' which was later in 1960 renamed as Indian Assembly of Youth. I.A.Y. is a federation of National Youth organisation which provided a common forum where political students and other organisations work hand in youth hand for the welfare of the youth of the country. Its activities include coordinating the activities of the affilisted organisations working for the welfare of the Youth, conducting of lectures, meetings, seminars, national and international travel exchange programme, maintenance of research laboratories etc. One of the important activities has been the sponsoring of Viswa Yuvak Kendra which [Shri F. H. Mohsin]

now functions independently. IAY has not come to adverse notice so far for any specific anti-national and subversive activities.

SHRI C. K. CHANDRAPPAN: Why is the hon. Member reading it?

SHRI F. H. MOHSIN: Do you want me to admit whatever you said is correct?

SHRI C. K. CHANDRAPPAN: Why do you give a certificate like this to the organisation? (Interruptions)

SHRI F. H. MOHSIN: Let me complete what I want to say.

SHRI SHOGENDRA JHA. Mr. Desai was Chairman of the Indian Assembly of Youth. He resigned and he informed this House also. He was not in the know of the fact that it was a recipient of the CIA money. Because he came to know of it, now he has resigned from it. Is that true? The disclosure was made by the New York Times. Do you mean to say that this is wrong or do you mean to say that this statement was wrong?

SHRI F. H. MOHSIN: Do not say that there is no scope for the CIA money having come into the hands of these organisations. So far, we have not got any specific information of the CIA links with these organisations as yet. Anyway . . .

SHRI C. K. CHANDRAPPAN: Will they give it in writing? (Interruptions).

MR. CHAIRMAN: The hon. Members had said about the functions of this organisation. But, you also tell them what is the source of their finance?

SHRI P. H. MOHSIN: I have got that also. The major sources of its funds are membership fee . . .

SHRI S. M. BANERJEE: I am not saying anything against it. I know

what is your enswer. But the whole point is this. Let him mention only those organisations where he suspects some CIA activities. What is the use of giving certificates to everybody?

CIA Links (HAH)

SHRI BHOGENDRA JHA: Or let him say that India is free of it.

SHRI F. H MOHSIN: You asked for the source of the funds of this organisation. According to our information the major source of its funds is membership fee from member organisations . . .

SHRI RAMAVATAR SHASTRI: Everybody knows it.

SHRI F. H. MOHSIN: Please have patience. Then some grants from the Government of India in the previous years, aid from the World Assembly of Youth (Interruptions) ...

SHRI C. K. CHANDRAPPAN: The World Assembly of Youth 1s receiving CIA money. What is the point of giving a certificate to them?

SHRI F. H. MOHSIN: Then donations from other organisations like Foundation of Students of Youth Welfare, America, US Agency for International Development. The IAY has also received grants worth Rs. 6 lakhs from the Ministry of Education and a part of land on concession rates for construction of its office building

at Chanakyapuri. Of course in 1967 the New York Times disclosed about CIA helping this organisation with funds. But there is no specific information to prove that in its activities here it has got links with CIA except press disclosure (Interruptions).

SHRI BHOGENDRA JHA: Money is coming. What else does he want?

SHRI F. H. MOHSIN: He should realise that Government cannot function only on the basis of press reports.

SHRI S. M. BANERJEE: The Prime Minister has said so many times about it. She has made statements.

ţ

SHRI C. K. CHANDRAPPAN: She has said that she is aware of CIA activities. Do not ask for evidence. Subversion cannot be proved that way . . .

MR. CHAIRMAN: You have made your points not once, but a dozen times. Let the Minister make his points. (Interruptions). If you do not want to hear the reply, we will close the debate.

Would you kindly check up from that book by one person where it was said that the World Assembly of Youth has got CIA money?

SHRI BHOGENDRA JHA. We hope so.

SHRI F. H. MOHSIN: Many of the measures that we take are not for publicity. Otherwise, the whole effect is gone of the measures that are taken. The measures that are taken and the vigilance that is maintained to watch these organisations or check all these things are not a matter to be publicised or quoted publicly ... (Interruptions).

MR. CHAIRMAN: No running commentary please.

SHRI F. H. MOHSIN: Let our friends not go with the impression that Government is all sleeping over the matter in spite of the fact that the US press has published so many things. We have taken serious notice of these things . . .

SHRI B. V. NAIK: Then what?

SHRI F. H. MOHSIN: Vigilance is maintained. I cannot make a categorical statement only on the basis of whatever the US press has said that it has got links with the CIA, that it has got so much funds.

SHRI S. M. BANERJEE: On a point of order.

MR. CHAIRMAN: There is no point of order. Let him continue.

SHRI S. M. BANERJEE: He should reply to the points.

SHRI F. H. MOHSIN: There are two other organisations, the Moral Rearmament Association and the Prajapita Ishwari Brahme Kumari Mahavidyalaya.

SHRI C. K CHANDRAPPAN: I mentioned about the meeting in Jaipur.

SHRI F H. MOHSIN: I will come to that also.

U.S. press disclosures do not mention about the Prajapita Ishwari Brahma Kumari Mahavidyalaya and the Moral Rearmament Association. But at the same time we are vigilant.

Then I come to the Association of Voluntary Agencies for Rural Development and all these things. It is true that the President of this is Shri Jayaprakash Narayan himself and the Vice-President is Radhakrishnan. As has already been said by Shri Bhogendra Jha and other members, the account books of this organisation are seized and are being scrutinised by the income-tax department. From the scrutiny of accounts, we can know how much money has been received from the foreign countries and how it has been utilized.

[Shri F. H. Mohsin]

But there are allegations that the moneys have been used for agitations.

SHRI F. H. MOHSIN: Very serious. serious allegations of misappropriation.

SHRI F. H. MOHSIN: Very serious. There are specific allegations. One is that in respect of projects taken up for rural development AVARD has grossly inflated the expenses and diverted it for non-charitable activities; secondly, a huge amounts were shown to have been given as advances to office bearers and later they were written off as irrecoverable; the office-bearers are alleged to have utilised some for non-charitable purposes; thirdly, large sums were received by name from foreign agencies for use in agitations, etc. and they were not accounted for in the books and accounts; fourthly, expenditure incurred on other organisations like Amnesty International, etc. which were in no way connected with this . . .

SHRI BHOGENDRA JHA: What are those foreign agencies?

SHRI F. H. MOHSIN: That is under investigation. The accounts books have been seized and they are being examined.

SHRI BHOGENDRA JHA: That is being done by the Income-tax department; what is the Home Ministry doing?

SHRI F. H. MOHSIN: The Home Ministry is also doing its job; it is not as if we are sitting quiet over those matters. Mr. Chandrappan mentioned about some seminar; if I had prior notice I would have collected that information but I shall certainly look into it... (Interruptions).

SHRI BHOGENDRA JHA: What is the total amount received by AVARD? In whose names ware moneys received?

SHRI F. H. MOHSIN: I do not know whether I have the time now; anyway it is a matter of detail . . . (Interruptions).

MR. CHAIRMAN: There should not be a running commentary like this.

SHRI F. H. MOHSIN: I can say that PADI has not sanctioned any new project through AVARD after it came to our notice that the incometax authorities have seized their account books. Let me say that we are very vigilant of not only those organisations which had been mentioned by my hon. friend but many other organisations also over whom a watch is necessary. We are vigilant about that.

Hon. Members are aware that we recently passed a Bill, Foreign Contribution Regulation Bill which will authorise the government to look into the accounts of any such organisation, whether cultural or economic; of course political organisations do come under its purview.

SHRI B. V. NAIK: Why is the income-tax department doing it? Why not you investigate it yourself?

MR. CHAIRMAN: Order, order. Do not entertain any new point.

SHRI F. H. MOHSIN: There was no law so far to regulate the inflow of foreign money. Let me make it clear that we do not intend to stop all foreign assistance coming into India, Foreign money comes for various charitable purposes, for economic development or poor people workers, for educational reliand gious and cultural institutions. It is not our intention to stop all inflow of foreign money. We do not want that money coming inside for such purposes should be diverted for subversive activities. The Bill which

has been passed recently will take care of it. It has not yet been enforced because the rules are being framed and very soon it will come into force. I again thank all the Members for drawing our attention and I can also assure the hon. Members on this point.

We are aware of the possible dangers of foreign agencies like the CIA and other agencies. We have been taking and we will continue to take all the necessary steps in the interests of the country and keep a vigilant watch over all such organisations.

SHRI BHOGENDRA JHA: Regarding AVARD, the Finance Ministry is doing something, but has the Home Ministry taken up the matter?

SHRI F. H. MOHSIN: The incometax authorities are looking into it and we are also watching it. As soon as the investigation is complete, action would be taken if necessary by the Home Ministry also.

संभापति महोदय : सदन की बैठक कल

दिनांक 29 मंद्रेस, 1976 के 11 बजे तक

के सिवे स्थणित की जाती है

18.52 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, April 29, 1976/Vaisakha 9, 1898 (Saka).